

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION NO: 1928
TO BE ANSWERED ON THE 29th DECEMBER, 2017/PAUSHA 08, 1939 (SAKA)

QUESTION
STRESSED ADVANCES RATIO

1928: SHRI V. ELUMALAI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the clearing of balance sheet of banks is the top priority for the RBI, if so, the details thereof; and
- (b) whether the stressed advances ratio declined marginally from 12.3 per cent to 12.0 per cent due to fall in restructured standard advances and if so, the details thereof?

ANSWER
To be answered by
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHIV PRATAP SHUKLA)

(a) The Reserve Bank of India (RBI) has apprised that it had issued directions to certain banks to initiate the corporate insolvency resolution process in respect of 12 stressed accounts under the Insolvency and Bankruptcy Code, 2016. Further, RBI has advised banks to resolve certain other stressed accounts within six months, failing which insolvency proceedings under the Code will need to be initiated.

(b) As per RBI's data, the stressed advances ratio of Scheduled Commercial Banks, as on 30.9.2017, declined to 11.75 per cent from 12.1 per cent as on 30.6.2017, while restructured advances ratio declined from 2.1 per cent to 1.91 per cent over the same period.
